

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 31.07.2019

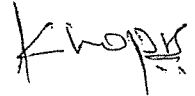
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/939/(IB)/2018
NAME OF THE PETITIONER(S) : SWADESHI POLYTEX LTD
NAME OF THE RESPONDENT(S) : ARCOT TEXTILE MILL LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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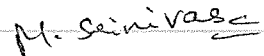
SUBODH CHOPRA
9380069979

MKTG



M. SRINIVASAN FOR
AR. RAMANATHAN

Counsel for
petitioner



ORDER

Counsel for the Operational Creditor is present. Mr. Subodh Chopra, the authorized signatory of the Corporate Debtor is present, submitted that a sum of Rs.25 lakhs has been paid through RTGS as per the settlement arrived at between the parties. The same is confirmed by the Counsel appearing on behalf of the Operational Creditor. In view of it, the Counsel for the Operational Creditor prayed for withdrawal of the Petition. The prayer is allowed. Therefore, the Petition is **dismissed as withdrawn.**



(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS



(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)